

INDIA LAW AND POLICY BLOG

&

CORP COMM LEGAL

PRESENT

ILAPB – CORP COMM LEGAL

ONLINE ARTICLE WRITING COMPETITION, 2020

**ABOUT THE COMPETITION**

India Law and Policy Blog (ILAPB) and Corp Comm Legal are organizing an Online Article Writing Competition. This Competition provides all law students a platform to engage themselves in critical thinking and enhance their writing skills.

The competition seeks to allow all law students to utilize their time during this pandemic productively and showcase their legal research and writing skills. The competition shall reward students with excellent writing skills by giving them cash prizes, an internship opportunity at Corp Comm Legal and a publication opportunity on India Law and Policy Blog (ILAPB) along with a Certificate of Publication.

**ABOUT INDIA LAW AND POLICY BLOG (ILAPB)**

India Law and Policy Blog (ILAPB) is an initiative taken by like-minded students to promote legal research and writing across the country. The blog aims to create a platform where there is a constant flow of ideas on contemporary legal issues. The purpose of this blog is to bridge the gap between the opinion of a law student and the analysis of a legal professional. We, at ILAPB, believe that each and every individual should have the opportunity to express his/her thoughts and hence, all articles on the blog are published free of cost.

The quality of each article is assessed by an Editorial Board Member. Our Editorial Board consists of practising lawyers of Supreme Court, legal professionals and students from premier academic institutions across India. The primary aim of the editorial process is to establish the technical soundness of each submission.

We hope that ILAPB will encourage law students, professionals, academicians and policy makers to involve in critical thinking about the existing legal system and enrich them with better ideas of legal principles.

**ABOUT CORP COMM LEGAL**

Corp Comm Legal is a corporate/commercial law focused firm with its head office in New Delhi, India. It has associate offices across all major cities in India and it also works with foreign law firms on a non-exclusive basis on international transactions. Corp Comm Legal provides up-to- date, cutting-edge legal services to Indian and foreign clients. Partners of the firm have extensive experience and a solution centric approach. The Firm offers the expertise of highly reputed and skilled practitioners in diverse practice areas.

Mr. Bhumesh Verma is the Managing Partner of Corp Comm Legal. Having started his career at Ajay Bahl & Co. (now part of AZB & Partners), he went on to work with some of the best law firms in India. He received the coveted Chevening Scholarship by the UK Government in 2000 where under he studied in College of Law, York and was a visiting lawyer with Ashursts’ London office. Later in his career, he became partner at some of the leading Indian law firms including Khaitan & Co., Paras Kuhad & Associates and Link Legal.

His is a well-known legal advisor to domestic and foreign clients on inbound and outbound Mergers and Acquisitions transactions, Private Equity, Venture Capital, Foreign Investments, Joint Ventures, Technology Transfers, External Commercial Borrowings, Corporate Structuring, Strategic Advice, Entry Strategy for foreign investors, Regulatory Approvals, Corporate Advisory, Due Diligence, Negotiation, Documentation for transactions (from MOU/LOI to Definitive Agreements and post-closing) and related legal fields.

Besides his legal practice, he is a well-recognized guest faculty with premier law institutes on corporate laws. He has also authored 2 books on Contract Drafting and is currently working on some books on other subjects. His articles on legal and business issues are followed worldwide.

**THEME**

The theme of the competition is not restricted to a particular area, butany Contemporary Legal Issue.

**ELIGIBILITY**

The competition is open to all law students pursuing 5-year integrated course as well as 3-year LL.B course and pursuing LL.M Degree from any recognized college or university.

**IMPORTANT DATES:**

* Last Date for Registration: 25th June 2020. (11:59 PM IST)
* Last Date for Submission: 5th July 2020. (11:59 PM IST)
* Declaration of Results: 20th July 2020.

**EVALUATION SCHEME**

The submissions shall be evaluated on the basis of the following criteria –

|  |  |  |
| --- | --- | --- |
| **S. No.** | **Particulars** | **Marks** |
| 1. | Legal Arguments | 15 |
| 2. | Language, Structure and Writing Style | 10 |
| 3. | Quality and use of footnotes | 10 |
| 4. | Critical Analysis | 15 |
| **TOTAL** | **50** |

**GUIDELINES FOR SUBMISSIONS**

1) Co-authorship is permitted (maximum of 2 authors).

2) All submissions must be sent to **info.ilapb@gmail.com.**

3) The subject of the e-mail should be **“Submission: Article Writing Competition”.**

4) All the entries must be typewritten and must not be more than 2000 words excluding footnotes.

5) The submission must be made only in \*.doc or \*.docx format.

6) All footnotes must be in conformity with the [19th Bluebook Edition.](https://rgnul.ac.in/PDF/f7ff0636-9075-47f2-8e17-a5ba7be7a3cf.pdf)

7) The content should be the original work of the writer and should not have been given to any other competition or for any publication.

8) Submissions with plagiarized content and copyright issues will be rejected outrightly.

9) The decision of the judges shall be final and binding.

10) The submission shall be accompanied with another word document comprising of a Cover Letter mentioning the Name of the Author/s; Name and address of the Institution/College/ University; Designation; Year of Study; Contact Number; Email ID.

**The submissions shall adhere to the following rules:**

• Font – Times New Roman

• Font size – 12

• Line spacing – 1.5

• Alignment – Justified

 • Citations – 19th Bluebook Edition (footnotes)

**PLEASE NOTE: The last date for submission of the article is 5th July 2020.**

**AWARDS**

**1st Prize –** Cash Prize of Rs. 1500 + Certificate of Merit + Online Internship Opportunity at Corp Comm Legal + Free Publication of the Article on ILAPB along with a Certificate of Publication.

**2nd Prize –** Cash Prize of Rs. 1000 + Certificate of Merit + Online Internship Opportunity at Corp Comm Legal + Free Publication of the Article on ILAPB along with a Certificate of Publication.

**3rd Prize –** Cash Prize of Rs. 800 + Certificate of Merit + Online Internship Opportunity at Corp Comm Legal + Free Publication of the Article on ILAPB along with a Certificate of Publication.

**Rank 4 – 6 –** Certificate of Appreciation + ILAPB Editorial Board Membership + Free Publication of the Article on ILAPB along with a Certificate of Publication..

**Rank 7 – 10 –** Certificate of Appreciation + Free Publication of the Article on ILAPB along with a Certificate of Publication.

**Each participant shall be provided with a Certificate of Participation.**

**REGISTRATION FEE**

Interested students must register themselves by paying the required registration fee (refer to the table attached below).

**PLEASE NOTE: The participants shall upload a screenshot of their transaction receipt while registering.**

|  |
| --- |
| **Fee** |
| Single Author | Rs. 100 |
| Co-Author (2 authors) | Rs. 150 |

**MODE OF PAYMENT**

**Paytm:** 7665122251

**Google Pay:** 7665122251

**UPI ID:** samyakdalal67@okaxis

Participants are required to pay the required amount and shall register by filling the form before 25th June 2020.

**REGISTRATION LINK -**  [CLICK HERE](https://forms.gle/D8zxF47USSjKDi4i8)

**CONTACT DETAILS**

For any further information or clarifications, please reach out to:

**Email:** **info.ilapb@gmail.com****.**

**Contact No:** Samyak Dalal:+919113016868

 Dhruvo Das: +91 9871617517

For official website [click here](https://www.ilapb.com/).

Follow our [Instagram](https://www.instagram.com/indialawandpolicyblog/) and [LinkedIn](https://www.linkedin.com/company/indialawandpolicyblog/?viewAsMember=true) page for more updates.